

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2797
TO BE ANSWERED ON THE 15TH MARCH, 2016

SETTING UP OF MANGO PROCESSING UNIT

2797. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Kerala for setting up of Mango Processing Unit in Kannur district under Rashtriya Krishi Vikas Yojana; and
- (b) if so, the present status of the proposal and the time by which the unit is likely to be set up?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) & (b): Project proposals under Rashtriya Krishi Vikas Yojana (RKVY) are considered and approved by the State Level Sanctioning Committee (SLSC) headed by the Chief Secretary of the concerned State Government which is the empowered body to approve projects under RKVY. As per the details made available by the states in the Relational Database and Management Information System (RDMIS), state government of Kerala approved five Mango Processing Units costing Rs. 5 lakh in the district of Kannur during 2007-08 and has completed these projects.
